

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 847 & 848/JP/2018  
निर्धारण वर्ष / Assessment Years : 2014-15 & 2015-16

Shri Jagdish Prasad Tambi 1839, Bara Gangore Ka Rasta, Johari Bazar, Jaipur.	बनाम Vs.	The DCIT, Central Circle-2, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ABBPT 2315 H		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : None  
राजस्व की ओर से / Revenue by : Shri A.S. Nehra (ACIT)

सुनवाई की तारीख / Date of Hearing : 19/02/2021  
उदघोषणा की तारीख / Date of Pronouncement : 19/02/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

These are two appeals filed by the assessee against the orders of Id. CIT(A)-IV, Jaipur both dated 02.04.2018 for the assessment years 2014-15 & 2015-16.

2. None has appeared on behalf of the assessee. The assessee has moved an application dated 16.02.2021 stating that it has submitted a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has

been issued by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 19/02/2021.

Sd/-

( संदीप गोसाई )

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 19/02/2021.

**\*Santosh**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Jagdish Prasad Tambi, Jaipur.
2. प्रत्यर्थी / The Respondent- DCIT, Central Circle-2, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 847 & 848/JP/2018 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar